

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1643
TO BE ANSWERED ON NOVEMBER 28, 2019**

SHELTERLESS BPL FAMILIES

NO. 1643. DR. UMESH G. JADHAV:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- (a) Whether the Government has conducted survey of shelterless poor people belonging to BPL category in the State of Karnataka and if so, the details thereof, district-wise;**
- (b) whether the Government proposes to provide permanent housing to the said shelterless people; and**
- (c) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

- (a) to (c): It is the primary responsibility of Governments of the State/ Union Territories to provide shelters for the urban homeless. However, in order to complement and supplement the efforts of States/UTs, Ministry of Housing & Urban Affairs is administering a scheme of 'Shelter for Urban Homeless (SUH)' under Deendayal Antyodaya Yojana – National Urban Livelihoods Mission (DAY-NULM), through**

respective States/UTs. The operational guidelines of SUH provide for conducting a systematic third party survey in urban local bodies to assess accurately the need for shelters at suitable locations. In the survey, so far 7226 homeless persons have been identified in Karnataka. District-wise details is at Annexure-I. As on 25.11.2019, a total of 68 Shelters have been sanctioned by the State Government, out of which, 40 shelters are operational. Further, 5 Non- NULM shelters are also functional.

Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] aims at providing pucca houses to all eligible urban beneficiaries including those of BPL category. As per the demand survey conducted by participating States/UTs, State Government of Karnataka has reported a housing demand of 12.28 lakh houses. It has, so far, got 275 projects approved for construction of 5,57,744 houses involving central assistance of Rs. 8658.05 crore for EWS category of beneficiaries. Of the sanctioned houses, 2,86,994 houses have been grounded, of which 1,18,952 houses have been completed as on 11.11.2019. Apart from the above, under Credit Linked Subsidy component of PMAY (U), interest subsidy of Rs. 251.04 crore has been disbursed to 11,498 beneficiaries of EWS/LIG category.

**Annexure-I to Lok Sabha Unstarred Question No. 1643 for Answer on
28.11.2019**

District-wise Third Party Survey Status Report in Karnataka

Sl.No	Name of District	Number of Homeless identified
1.	Bagalkot	23
2.	Ballari	251
3.	BBMP	4471
4.	Belagavi	112
5.	Shivamogga	75
6.	Bidar	56
7.	Vijayapur	131
8.	Chikkaballapur	66
9.	Chamarajanagara	39
10.	Chikmagalur	33
11.	Chitradgra	34
12.	Kalaburgi	345
13.	Bangalore Rural	50
14.	Davangere	101
15.	Hassan	103
16.	Haveri	67
17.	Dharwad	73
18.	Kolar	54
19.	Koppal	72
20.	Mandya	84
21.	Dakshina Kannada	238
22.	Ramanagara	105
23.	Raichur	124
24.	Tumakuru	147
25.	Udupi	34
26.	Yadgir	41
27.	Uttarakannada	2
28.	Mysore	295
	Total	7226
